

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1185 of 2019

In the matter of:

Edelweiss Asset Reconstruction Company Ltd.Appellant

Vs.

Golden Glow Estates Pvt. Ltd. & Anr.Respondents

Present:

**Appellant: Mr. Susam Seth, Mr. Manubhav Anand and
Mr. Aditya, Advocates for FARC Appellant ASE Legal
Servica LLP**

**Respondents: Mr. Shashank Agarwal and Ms. Ayushi Singh,
Advocates for Respondent No. 1.
Mr. Swapnil Gupta, Advocate for RP.**

ORDER

28.02.2020: Learned Counsel for the Appellant submits that the Appeal against Judgment in the matter of 'Vishnu Kumar Agarwal Vs. M/s Piramal Enterprises Ltd.' is pending consideration before the Hon'ble Apex Court and is listed in first week of April, 2020. Learned counsel for the Appellant has also produced photo copy of the order dated 14th February, 2020.

List the appeal 'for admission (after notice)' on **7th April, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn